

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 7216/2014

PRATIMA LAXMI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and stay)

Date : 15/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sushma, Adv.
Mr. Praveen Swarup, Adv.

For Respondent(s)

Mr. Shantanu Krishna, Adv.
Mr. Karanveer, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.2 and 3 have filed counter affidavit.

Counter affidavit of respondent No.1 is already on
record.

The matter stands complete.

Registry to process to list the same before the Hon'ble
Court, as per rules.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.04.18

11:15:31 IST
Reason:

(RACHNA GUPTA)

Registrar